

(b) whether all the previous beneficiaries under IAY have constructed their houses in the State;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the steps being taken by Government in this regard?

THE MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH):

(a) Allocation is made by the Central Government to the States based on a laid down criterion. The States in turn allocate targets to Districts. Based on this, the target allocated to the State of Uttar Pradesh for the year 2013-14 is 2,97,223. Financial assistance of Rs. 70,000/- in the plain areas and Rs. 75,000/- in hilly/difficult areas and IAP districts are provided for construction of a house. Rs. 20,000/- is being provided for purchase of house site and Rs. 15,000/- for upgradation of kutchha or dilapidated house.

(b) and (c) Under IAY, completion of IAY houses should not take more than two years. The State Governments are required to facilitate the beneficiaries to complete the houses within a maximum period of three years.

(d) IAY scheme is implemented by States. Its implementation is closely monitored through various mechanisms such as Coordinating Officers Meetings, Quarterly Performance Review Committee meetings and field visits by the Area Officers. The State Governments are advised from time to time to ensure timely completion of houses.

Coverage of PMGSY in Tamil Nadu

415. DR. R. LAKSHMANAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of roads constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in Tamil Nadu since its inception on 25th December, 2000; and

(b) the details of habitations which are yet to be connected with all-weather roads in future?

THE MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH): (a) and (b) Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide all-weather road connectivity to all eligible unconnected habitations existing in the core network in rural areas of the country. As per the programme guidelines, the State Governments are required to submit Detailed Project Reports (DPRs) to the Ministry of Rural Development under PMGSY, for consideration and sanction. Since inception of PMGSY, 5,097 number of road works have been completed, covering a total length of 10,394 km. (including upgradation) connecting 1,934 habitations (upto October, 2013) in Tamil Nadu. Out of total 2,203 eligible

habitations, the State has connected 1934 habitations under PMGSY as reported by the State (upto October, 2013).

Funds allocated for MGNREGA

416. SHRI Y.S. CHOWDARY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds earmarked for the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) for 2013-14;
- (b) the details of funds, allocated State-wise including Andhra Pradesh till date;
- (c) the details of funds spent/unspent till date, State-wise;
- (d) whether Government has received any complaints for misuse of MGNREGA funds by some States; and
- (e) if so, the status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) An amount of Rs. 33,000 crores was allocated for Mahatma Gandhi National Employment Guarantee Act (MGNREGA) as Budget Estimate (BE) for 2013-14.

(b) and (c) On the basis of the agreed to Labour Budgets and considering the performance of the States, an amount of Rs. 28964.91 crores has been released to the States out of which an amount of Rs. 20859.96 crores have been spent by the States/UTs. State-wise details including Andhra Pradesh are given in the Statement (*See below*).

(d) and (e) The Ministry receives a number of complaints on various issues including misuse of MGNREGA funds. All complaints received by the Ministry are forwarded to the concerned States for appropriate action as per detailed instructions incorporated in the Standard Operating Procedure (SOP) issued to the States. Action taken on such complaints is monitored by the Central Government.

Statement

State-wise details of funds earmarked for MGNREGA for financial year 2013-14 till 13.12.2013

(Rs. in crore)

Sl.No.	States	Central fund released	Expenditure*
1	2	3	4
1.	Andhra Pradesh	4413.38	2931.64